institutes follow these intructions:

(c) whether there was such a representative on interview board at the time of last recruitment of Technical Assistants for ICAR/Institutes at Delhi; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRIMATI KRISHNA SHASTRI): (a) to (c). Yes, Sir.

(d) Does not arise.

## Synthetic Track at National Institute of Sports, Bangalore

3454. SHRI AJAY MUSHRAN: Will the Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state:

- (a) whether it is a fact that the synthetic track laid at the National Institute of Sports, Bangalore was found to be sub-standard as compared to the specifications approved by the experts; and
- (b) if so, the details thereof and the action Government propose to take against persons responsible for the sub-standard quality of track?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) and (b). As per the agreement entered into between the Netaji Subhas National Institute of Sports, Patiala and M/s. Balsam Sports Ltd. Nicosia (Cyprus), a Spurtan V Synthetic Athletic Surface is being laid at the Bangalore Centre of the Sports Authority of India. The laying of the track is not yet complete.

Certain defects like debonding of track from its sub-base, and foaming in some areas of the surface so far laid, have been noticed. Government has asked the User Agency, the Sports Authority of India, to get the Supplier Agency to remove the defects before accepting the track.

## Implementation of Poverty Alleviation Programmes

3455. SHRI PRAKASH V. PATIL: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the poverty alleviation programmes launched in the country during the Sixth Plan period had achieved only limited success;
- (b) to what extent it has succeeded during the Seventh Plan period;
- (c) whether poverty alleviation programme is likely to be further strengthened during the Eighth Plan; and
- (d) if so, the measures being considered in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICUL-TURE (SHRI JANARDHANA POOJARY): (a) and (b). Poverty alleviation has been based on two pronged strategies consisting of self-employment and wage employment in the rural areas. Self-employment programme consists of Integrated Rural Development Programme (IRDP) and Training of Rural Youth for Self-Employment (TRYSEM) whereas wage employment had two major programmes, viz. National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP). NREP and RLEGP were both launched during the sixth Plan, while coverage of IRDP and TRYSEM was extended to

during the 6th Plan and the first four years of 7th Plan is given below.

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the whole country in 1980. These programmes have continued in the Seventh Five Year Plan also. Under these programmes large number of families have been assisted for improving their economic status and quality of living. Wage employment programmes have been very useful for those seeking subsistence generally and specially during the drought periods. A statement showing the performance of the major programmes in terms of targets/achievements

(c) and (d). Wage employment programmes and self-employment programmes are likely to continue. Already NREP and RLEGP have been merged with Nehru Rozgar yojana and called JRY in 1989-90 which is being implemented in a more decentralised manner.

IROP

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